

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 7th January, 2022 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 10 of 2022

A Bill further to amend the Tamil Nadu Co-operative Societies Act, 1983.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Co-operative Societies (Amendment) Act, 2022. Short title and commencement.

(2) It shall come into force at once.

Tamil Nadu
Act 30 of 1983.

2. In section 34 of the Tamil Nadu Co-operative Societies Act, 1983, in sub-section (1), the following proviso shall be added to clause (i), namely:— Amendment of section 34.

"Provided that nothing contained in this clause shall apply to any person who is visually impaired or unable to write due to any physical disability."

STATEMENT OF OBJECTS AND REASONS.

As per clause (i) of sub-section (1) of section 34 of the Tamil Nadu Co-operative Societies Act, 1983 (Tamil Nadu Act 30 of 1983), no person who does not know to read and write Tamil or English or such other language as the Government may notify in this behalf in relation to any particular area, shall be eligible for being elected or nominated as a member of a board of any registered Co-operative Society. By virtue of this provision, during the election to Co-operative Societies in the year 2013, the nominations filed by visually impaired persons were rejected by the Election Officers. The Government have therefore, decided to amend the said Tamil Nadu Act 30 of 1983 suitably, so as to make the visually impaired persons and those unable to write due to any physical disability, eligible for being elected or nominated as a member of a board of any registered Co-operative Society.

2. The Bill seeks to give effect to the above decision.

I. PERIYASAMY,
Minister for Co-operation.

Secretariat,
Chennai-600 009,
7th January 2022.

K. SRINIVASAN,
Secretary.